

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, MUMBAI
REGIONAL BENCH**

Service Tax Miscellaneous Application No. 86119 of 2019
(On behalf of Appellant)

in

**Service Tax Appeal No. 87338 of 2016
ST/CROSS/91179/2016**

(Arising out of Order-in-Appeal No. PUN-SVTAX-000-APP-102-16-17 dated 10.06.2016 passed by Commissioner of Service Tax (Appeals), Pune)

Commissioner of Service Tax-I, Pune
ICE House, 41/A, Sassoon Road,
Pune 411 001.

Appellant

Vs.

M/s. Bajaj Finance Ltd.
4th floor, Bajaj Finserv Corporate Office,
Off Pune Ahmednagar Road,
Viman Nagar, Pune 411 014.

Respondent

WITH

Service Tax Miscellaneous Application No. 86090 of 2019
(On behalf of Appellant)

in

Service Tax Appeal No. 87803 of 2017

(Arising out of Order-in-Appeal No. PUN-EXCUS-001-APP-183/17-18 dated 19.07.2017 passed by Commissioner of Central Excise (Appeals), Pune-I)

Commissioner of CGST Pune
ICE House, 41/A, Sassoon Road,
Opp. Wadia College, Pune 411 001.

Appellant

Vs.

M/s. Dattatraya Industries
Gat No.24, Mahalunge-Ingale,
Khed, Pune 410 501.

Respondent

WITH

Service Tax Miscellaneous Application No. 86109 of 2019
(On behalf of Appellant)

in

Service Tax Appeal No. 88103 of 2017

(Arising out of Order-in-Appeal No. PUN-EXCUS-001-APP-260-17-18 dated 21.08.2017 passed by Commissioner of Central Excise (Appeals), Pune-I)

Commissioner of CGST Pune
ICE House, 41/A, Sassoon Road,
Opp. Wadia College, Pune 411 001.

Appellant

Vs.

M/s. Swaraj Enterprises
Hissa No.693, Village-Mann, Post Mann,
Tal. Mulshi, Pune 411 057

Respondent

AND

**Service Tax Miscellaneous Application No. 86200 of
2019**

(On behalf of Appellant)

**in
Service Tax Appeal No. 85307 of 2018**

(Arising out of Order-in-Appeal No. NGP-EXCUS-000-APPL-325-327/17-18 dated 22.09.2017 passed by Commissioner of Customs, CGST & Central Excise (Appeals), Nagpur)

Commissioner of Central Excise, Nagpur

Appellant

P.O. Box 81, GST Bhavan, Civil Lines,
Telangkhedi Road, Nagpur 440 001.

Vs.

M/s. Cosmos Clearing Agency

Respondent

54/1, Mishra Godown, Katol Road,
Petri, Nagpur.

Appearance:

Shri Dilip Shinde, Assistant Commissioner, Authorised Representative,
for the Appellant

Shri M.P. Joshi, Advocate, for Bajaj Finance Ltd.

Shri Mahindra Vazarkar, Proprietor, for Swaraj Enterprises

None for other Respondents

CORAM:

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NO. **A/87010-87013/2021**

Date of Hearing: 21.10.2021

Date of Decision: 21.10.2021

PER: BENCH

Revenue has filed these miscellaneous applications seeking withdrawal of appeals, as the amount involved in each of the four appeals is less than that prescribed by litigation policy Circular F. No. 390/Misc/116/2017-JC dated 22.08.2019.

2. We have considered the miscellaneous applications.

3. The miscellaneous applications are allowed and the appeals dismissed as withdrawn. The cross objections filed by the respondent are also disposed of accordingly.

(Order pronounced in the open court)

**(Sanjiv Srivastava)
Member (Technical)**

**(Dr. Suvendu Kumar Pati)
Member (Judicial)**